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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.No.59/95 in
O.A.2114/89

New Delhi this the 15th day of March, 1996

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr A. Vedavalli, Member (J)

1. Dinesh Chandra Dabral,
S/o Shri S.n. Dabral,
R/o Sector XII/954, R.K. Puram,
New Delhi.
2. Daulat Ram
S/o Shri Sumer Singh,
R/o 126, Masjid Moh
New Delhi.
3. Ishwar Das.
S/o Late Shri Jagat Ram
R/o D-878, Netaji Nagar,
New Delhi.
4. Kartar Chand,
S/o Shri Ragha Ram
C/o Executive Engineer & Bursar
Div. CWC Patel Nagar, Canal Road
Talab Tillo-Jammu (J&K)
5. Ghanshyam Singh,
S/o Shri Sugan Singh,
R/o A-212, Minto Road,
New Delhi.
6. J.P. Sharma
S/o Shri Indraj Sharma,
R/o Village Nariyala
P.O. Fatehpur Billoch
Faridabad. Petitioner

(By Advocate : Mrs Bisaria)

VERSUS

1. Shri M.S. Reddy,
Secretary,
Ministry of Water Resources
Sharam Shakti Bhavan,
New Delhi.
2. Shri A.S. Joshi
Chairman,
Central Water Commission,
Sewa Bhawan, R.K. Puram,
New Delhi. Respondents

(By Advocate : None)

ORDER (ORAL)

(By Hon'ble Shri S.R. Adige, Member (A))

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(2)

The applicant's counsel appears and states that this application has become infructuous as relief claimed has already been granted and prays that the matter be dropped.

Under the circumstances, the CP 59/95 ^{in C.N. No 21/4/8} is dismissed. Notice against the respondents are discharged. No costs.

A. Vedavalli

(Dr A. Vedavalli)
Member (J)

S. R. Adige

(S.R. Adige)
Member (A)

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